

BUSINESS ADVISORY COMMITTEE

Thirty-Fourth Report

(*Second Lok Sabha*)

The Business Advisory Committee held a sitting on Tuesday, the 10th February, 1959.

2. The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item :—

- (1) The Delhi Panchayat Raj (Amendment) Bill, 1958 3 hours
- (2) The Pharmacy (Amendment) Bill, 1958. 1 hour
- (3) The Indian Railways (Amendment) Bill, 1958 4 hours
- (4) The Arms Bill, 1958 3 hours
(For reference to Joint Committee of the Houses).
- (5) Debate on the President's Address . . . 15 hours
(Exclusive of time for Government's reply).
- (6) Discussion under Rule 193 to be raised by Shri Vidya Charan Shukla regarding purchase of Railway sleepers from abroad at higher prices and attempts that are being made to increase indigenous supply. 2 hours

NEW DELHI;
The 10th February, 1959.

M. ANANTHASAYANAM AYYANGAR,
Speaker.